

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). Board for Industrial and Financial Reconstruction (BIFR) has reported that the following decisions were taken or directions were given by it in respect

of the four industrial companies of Kerala whose references under section 15 of the Sick Industrial Companies (Special Provisions) Act, 1985 were registered with the Board from January to October, 1991:

<i>Name of the Company</i>	<i>Decision taken Direction given</i>
1. Veneers & Laminations (I) Ltd. Perumanoor P.O. Cochin-682015	Declared sick and operating agency appointed.
2. Premier Cables Co. Ltd. MG Road, Ernakulam	-do-
3. Toshiba Anand Batteries Ltd. MG Road Ernakulam	-do-
4. T.K. Chemicals Ltd. Trivandrum	Hearing fixed for 11.12.91, postponed to 28.1.92.

[*Translation*]

#### Sale of Cut Pieces by NTC in Bihar

3781. SHRI BHOGENDRA JHA: Will the Minister of TEXTILES be pleased to refer to the reply given to Unstarred Question No. 6444 on April 25, 1990 and state:

(a) whether cut pieces are proposed to be supplied in adequate quantity through the sale depots of National Textile Corporation situated in Bihar to small readymade garments manufactures;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) Does not arise.

(c) Cut pieces are not supplied by NTC through Depots as matter of policy. However,

the small readymade garments manufacturers can approach NTC mills, who will be willing to consider each such case on merits and as per policy guidelines laid down in this regard.

[*English*]

#### Marketing Support for Precious Stones of Orissa

3782. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government propose to provide marketing support to the precious stones found in abundance in Bolangir and Kalahandi districts of Orissa;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). Government